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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/346/2024/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Dhubri

Dated Guwahati, the 11th January, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- Letter No. DJ.XII-1/2023/6443/E, dated 21.12.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Princy Agarwal, Civil Judge (Jr. Div.) No. 3-cum-JMFC, Dhubri has been allowed to avail HTC for the block period of 2022-2023, to travel from Dhubri to her hometown Guwahati and return, w.e.f. 29.12.2023 to 31.12.2023, by the shortest possible route, as per existing Rule.

Thanking you.

Yours faithfully,

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/347-350/2024/A.

Dated 11th January, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Princy Agarwal, Civil Judge (Jr. Div.) No. 3, Dhubri, with reference to her letter dated 19.12.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR (VIGILANCE)